## 102 Written Answers [RAJYA SABHA] to Unstarred Questions

(d) No Sir. As in the past, while fixation of pay for those in service depends on the basic pay drawn prior to revision of pay scales, the same is carried out for Direct Recruits as per the entry per prescribed under CCS(RP) Rules, 2008. There are provisions for stepping up of pay of the seniors subject to fulfillment of certain conditions.

## Reluctance in Issue of KCC in Kerala

2080. SHRI M.P. ACHUTHAN:

SHRI K.E. ISMAIL:

Will the Minister of FINANCE be pleased to state :

(a) whether Government is aware that certain banks in Kerala are reluctant to issue Kisan Credit Cards (KCC) to the farmers recommended by Agricultural Officers if they have other loans and also they are charging higher interest for these loans as against the promised seven per cent; and

(b) if so, the measures proposed to be taken to ensure KCCs to all the eligible farmers recommended by the Agricultural Officers at the promised rate of interest ?

THE MINISTER OF STATE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) the details of outstanding credit for Kisan Credit Cards (KCC) in Kerala during 2010-11 and 2011-12 are as under :

	(No. of account in lakh and amt. in crore)	
	Total outstanding	
	No. of KCC	Amount
2010-11 (upto Dec. 2010)	14.16	3099.91
2011-12 (upto Dec. 2011)	17.92	3766.46

It may be observed that there has been substantial improvement in loans outstanding against KCC in Kerala.

Under the interest Subvention Scheme, Public Sector Banks, Regional Rural Banks and Cooperative Banks extend short-term crop loan upto Rs. 3 lakh at an interest rate of 7%. As per the interest Subvention Scheme 2011-12, farmers who repay their short term crop loans on time will be eligible to an additional interest subvention @ 3% p.a.

## Amendment of IT Acts with retrospective effect

2081. SARDAR SUKHDEV SINGH DHINDSA : Will the Minister of FINANCE be pleased to state :